

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 3/2007 in CIVIL APPEAL NO. 5352 OF 2002

M/S. KLASSIC CONSTRUCTION (PVT.) LTD.

Appellant (s)

VERSUS

M/S. ARMY WELFARE HOUSING ORGANISATION

Respondent(s)

(for enlargement of time to publish the award and office report)

Date: 21/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

(Vacation Bench)

For Appellant(s)

Mr. Rishi Kesh,Adv.

For Respondent(s)

Mr. Abhishek Tewari,Adv.

Mr. Arvind Kumar Tewari,Adv.

UPON hearing counsel the Court made the following

O R D E R

Time is extended till end of August,2007.

(Ganga Thakur)

PS to Registrar

(Vijay Aggarwal)

Court Master